

Sl.No.8

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/25/9/AMR/2023		9 of IBC	M/s Sarala Projects Works Limited Vs. Navayuga Engineering Company Limited

**ORDER**

**Present:** Mr. Raghunath, Ld. Counsel for the OC.

Mr. Vimal Vasireddy, Ld. Counsel for the CD.

Pleadings are completed. It is submitted by both the parties that there is possibility of settlement in the present case and seeks time. Therefore, the matter is adjourned to 09.07.2024.

sdr

**SANJAY PURI  
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**